

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-502**  
IB-210/ND/2022

**IN THE MATTER OF:**

Airwill JKM Infrastructure Pvt. Ltd.  
**Vs.**  
Cadillac Infotech Pvt. Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Gourav Mitra, Mr. Ishan Roy Chaudhary,  
Mr. Abhinav Mukhi, Mr. Shantanu Tomar  
For the Respondent : Adv Amrita Singh, Adv Vashisthe Parashar

**ORDER**

Counsels for both the sides are present. Pleadings in this matter are completed. With the consent of Counsels, the matter is now posted to **10.02.2023**. Pleadings in this matter are complete.

Sd/-

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

Sd/-

**(SHRI P.S.N PRASAD)**  
**MEMBER (J)**